

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 696/2023

SITA RAM

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

[ONLY I.A. 292672/2025 IN CRL.APPEAL NO. 2456/2023 IS LISTED UNDER THIS ITEM.]

WITH

Crl.A. No. 2456/2023 (II)

IA No. 292672/2025 - GRANT OF BAIL

Date : 13-04-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

HON'BLE MR. JUSTICE N.V. ANJARIA

For Appellant(s) :

Mr. Uday Prakash Yadav, Adv.

Mr. Yogendra Singh, Adv.

Mr. Anugrah Singh, Adv.

Mr. Antariksh Singh, Adv.

Ms. Ananya Sharma, Adv.

Mr. Ramjee Pandey, AOR

For Respondent(s) :

Mr. Sunil Kumar Singh, Adv.

Ms. Mukti Singh, AOR

Mr. Vinay Kumar, Adv.

Mr. Sonu Kumar, Adv.

Mr. Namit Saxena, AOR

UPON hearing the counsel the Court made the following

O R D E R

Post the matter/application for hearing in
the Month of October, 2026.

(NISHA KHULBEY)
COURT MASTER(SH)

(AKSHAY KUMAR BHORIA)
COURT MASTER(NSH)